

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**


**TP 136 of 2019 [TP 17-A/2016 (CA 117 of 2014) with TP 17 of 2016(CP 39 of 2011)]**

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019**

Name of the Company: Hari Mohan Gupta & ors  
V/s  
Jagran Publication Pvt Ltd & ors

Section of the Companies Act : Section 111 of Companies Act.

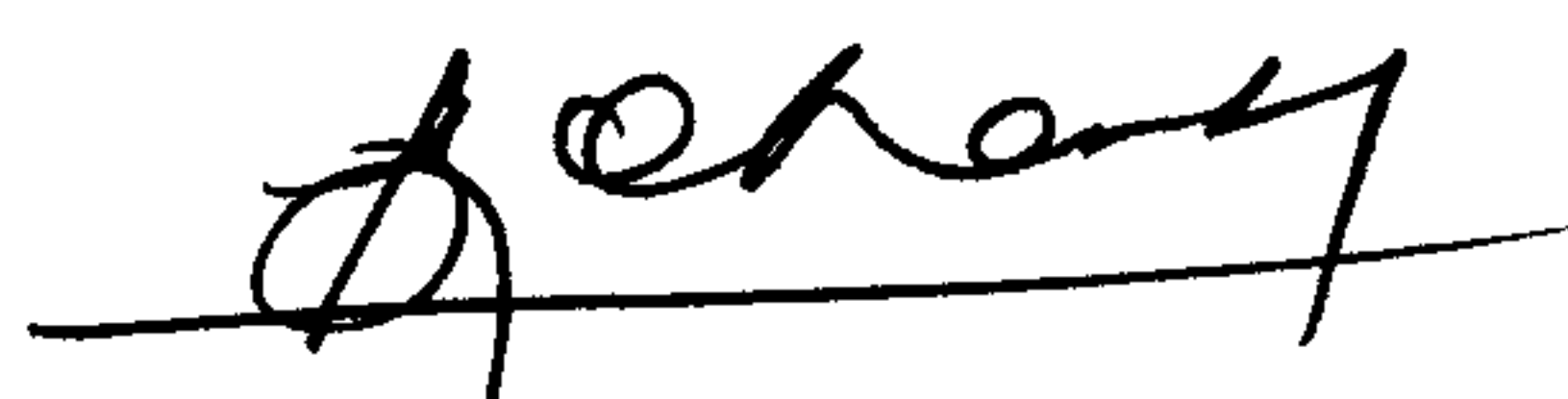
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Khyati Punjabi For A. R. Gupta & Associates	Adv.	Respondent No.2	
2.				

**ORDER**

The Respondent no. 2 is represented through respective Counsel(s).

None appeared for the Petitioner, even after repeated call.

List the matter on 23.01.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 20th day of December, 2019.